

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 350/953/2017
O.A. 350/1104/2017

Date of Order: 09.04.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

M/o Defence
Vs.
Anjanava Pandit

For the Applicant (in MA): Mr. T.K. Chatterjee, Counsel

For the Respondents (in MA) : Mr. B.R. Das, Counsel

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Both the counsels submitted that the order passed by this Tribunal in OA. 1104/2017 has duly been complied with. As such nothing remains to be adjudicated.

2. Therefore, MA stands disposed of as being infructuous.

(Dr. Nandita Chatterjee)

Member (A)

pd

(Manjula Das)

Member (J)

